

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.667
ANSWERED ON 13TH DECEMBER, 2018

SCHEMES FOR UPGRADATION OF ROADS INTO NHS

667. SHRI PRATHAP SIMHA:
KUMARI SHOBHA KARANDLAJE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- the details of schemes under which highways, access roads and roads in rural areas are being upgraded/developed by the Government;
- the details of target and achievement for construction of NHs during the last three years; and
- the details of the important steps taken by the Government to expedite completion of these projects and to make the construction of these projects hassle free?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) National Highways are being upgraded/developed under various phases of National Highways Development Project (NHDP), National Highways Originals (NHO), Left Wing Extremism (LWE), Special Accelerated Road Development Program for North East (SARDP-NE), Vijayawada Ranchi Corridor (VRC), Externally Aided Projects (EAP), Bharatmala, Setubharatam & Chardham. Ministry supports state government financially to develop their rural areas through Central Road Funds and Inter-State Connectivity & Economical Importance schemes.

(b) The target and achievement for construction of National Highways during the last three years are as follows: (length in km)

S No	Target (km)	Achievement (km)
2015-16	10950	6061
2016-17	15000	8231
2017-18	15000	9829

(c) The details of the important steps taken by the Government to expedite completion of projects & make them hassle free are given in Annexure-I.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 667 FOR ANSWER ON 13.12.2018 ASKED BY SHRI PRATHAP SIMHA AND KUMARI SHOBHA KARANDLAJEREGARDING SCHEMES FOR UPGRADATION OF ROADS INTO NHS.

The corrective measures taken by the Government to expedite the work

- Streamlining of land acquisition
- Disputes Resolution mechanism revamped
- Award of projects after adequate preparation in terms of land acquisition, clearances etc. Process of obtaining clearances from different Ministries/Dept. would commence as soon as the alignment is finalized and final feasibility report is submitted.
- Correctly worked out utility estimates is to be obtained at the earliest after the alignment finalization and shall form part of appraisal proposal.
- The process of project appraisal should commence at the earliest on receipt of the Final Detailed Project Report (DPR) and Technical schedules.
- ROBs: The procedure for GAD approved by Railways for ROBs simplified and made online. Maintenance charges which were hampering the progress of many projects stand waived by railways. Standard design put on website.
- Close coordination with other Ministries and State Governments
- One time fund infusion
- Completion of major portion of land acquisition prior to initiation of bid.
- Regular review at various levels.
- Proposed exit for Equity Investors
- Securitization of road sector loans
- Rationalize compensation for delays attributed to authority
